

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 05.07.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 616 of 2021	Amit Wadhvani Vs. Global Advertisers & Anr.	Kush Chaturvedi	Girish Kedia Shivangi Kedia Mohit Chaudhary Amir Ariswala-R1

For Orders (For Renewal of FDR)

2.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
3.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd. Vs Competition Commission of India & Ors.	Aakansha Kaul	Yaman Verma-R(2&3) Udayan Jain-R1
4.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors. Vs Competition Commission of India & Ors.	Aakansha Kaul	Udayan Jain-R1
5.	Competition App. (AT) No. 30 of 2019	SAAR IT Recourses Pvt Ltd & Ors. Vs. Competition Commission of India & Anr.	Neha Mishra	Rishad A. Chowdhury-R1 Choudhary Ali Zia Kabir-R2

For Admission (After Notice)

6.	Comp. App. (AT) No. 46 of 2022	Sushil Kukreja Vs. Registrar of Companies, Chhattisgarh	CS Ruhul Parsrampuria	
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For Hearing

7.	Comp. App. (AT) (Ins) No. 612 of 2021 (PH)	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	Sharad Tyagi Yukti Makan-R1, R2 Aishwarya Mohan Gahrana
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**By order of Hon’ble Chairperson
-sd/-
Registrar**